

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH**

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.05.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/43/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. S. Sreedhar Reddy & M/s. Panyam Cements & Minerals Industries Ltd

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the FC.

Mr. G. Murali, RP.

None appears for the Respondent.

It is stated by the RP in person that he seeks to fix his fees of Rs.50,000/- (Rupees Fifty Thousand only) for filing report. Heard. The FC is directed to pay a lump sum amount of Rs.50,000/- (Rupees Fifty Thousand only) to the RP and file memo of compliance well before the next date of hearing. For hearing, list the matter on 12.06.2024.



**SANJAY PURI
MEMBER (TECHNICAL)**



**RAJEEV BHARDWAJ
MEMBER (JUDICIAL)**